

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA/TA/MP. No. 203 /1995  
M.A. 216/95  
Smt. Nina Singh & Anr. Versus U.O.J. & Ors.

| Date of Order                                                                                                | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
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| 18.7.95<br><br>Recd copy<br>CR-5) 20th<br>24/7/95<br><br>[Recd copy<br>29/7/95]<br><br>(R.1264) Recd<br>20/7 | <p>Mr. R. N. Mathur - Counsel for applicant<br/>Mr. S. S. Masam - Counsel for respondents.</p> <p>The Learned Counsel for the applicant states that he has filed an SLP against an earlier order of the Tribunal and also a writ petition before the Hon'ble Supreme Court. He seeks permission to withdraw the present O.A. with liberty to file a fresh application, if necessary. Permission is granted. The O.A. and the M.A. No. 216/95 stand dismissed as withdrawn.</p> <p style="text-align: center;"> <br/> (Ratan Prakash)<br/> M(LS) </p> <p style="text-align: right;"> <br/> (P.O.P. Sharma)<br/> M(A). </p> |